

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

NGT/PB/894/Admin/2026/ 326

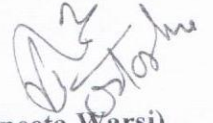
02nd June, 2026
July

OFFICE ORDER

Consequent upon the recommendation of Hon'ble High Court of Delhi vide letter No 3394/DHC/GAZ-IIB/G-8/NGT/2026 dated 02.06.2026 and subsequent relinquishment of charge as ACJM-06, RADC, New Delhi and on joining NGT, Ms. Neetu Nagar, an officer of Delhi Judicial Services has been appointed as Deputy Registrar, National Green Tribunal, Principal Bench, New Delhi on deputation basis, initially for a period of one year w.e.f. 22.06.2026 (F/N). The pay, allowances, perks and privileges to Ms. Neetu Nagar admissible to her in the National Green Tribunal, would be as per the option exercised by her under the applicable rules.

The terms & conditions for the deputation of Ms. Neetu Nagar, Deputy Registrar, NGT, PB, New Delhi will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.



(Vineeta Warsi)
Registrar General

To,

Ms. Neetu Nagar,
Deputy Registrar
NGT, PB, New Delhi

Copy to:

1. Ld. Registrar General, Hon'ble High Court of Delhi
2. Principal District and Sessions Judge Rouse Avenue Court, New Delhi -01
3. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
4. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
5. PPS to Hon'ble Chairperson, NGT
6. PA to Registrar General, NGT (PB), New Delhi
7. Accounts Section, NGT (PB), New Delhi
8. RTI Cell, NGT (PB), New Delhi
9. Computer Section for updation on NGT website
10. Guard file (Admin)


(Vineeta Warsi)
Registrar General